

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4203
ANSWERED ON:19.02.2014
ROLE OF LOCAL MPS
Singh Rajkumari Ratna

Will the Minister of PLANNING be pleased to state:

- (a) whether the local Members of Parliament(MPs) have no roles in the works being done in States under the centrally sponsored programmes;
- (b) if so, the details thereof and the reasons therefor; and
- (c) if not, the roles of the MPs in the implementation of central schemes in the States?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c): Centrally Sponsored Schemes (CSS) are formulated by respective administrative Central Ministries/Departments in consultation with the States/UTs and other stakeholders. The modalities in respect of the implementation of Centrally Sponsored Schemes are worked out by the concerned implementing Ministries/Departments of Central Government. These schemes are implemented eventually by the State Governments/their agencies as per the guidelines issued by the Central Ministries / Departments which release the funds to the States for execution of the scheme accordingly. The final responsibility of implementation at the field level lies with the States / UTs.

There is no single Supervisory and Monitoring Committee for the Centrally Sponsored Schemes. A note prepared by the Planning Commission on involvement of MPs in implementation of CSS by various Ministries / Departments for a few important CSSs is given at Annexure. In addition, a separate MPLAD scheme is already in place under which all projects/programmes of the scheme are implemented on recommendations of local MPs.